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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 3130/2002

New Delhi this the 11th day of August, 2003

Hono'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Member (A)

Shri A.K.Goyal,
S/O B.B.L.Goyal,
R/O 607, Tagore Road Hostel,
Minto Road, New Delhi-2

..Applicant

(None for the applicant)

VERSUS

1. Union of India through
through Secretary, Information and
Broadcasting, Shastri Bhawan,
New Delhi.
2. Director General, AIR,
Akashwani Bhawan, Parliament Street,
New Delhi.
3. Chief Executive Officer,
Prasar Bharti, PTI Building,
Parliament Street, New Delhi.

..Respondents

(By Advocate Shri R.P. Aggarwal)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

Reply affidavit has been filed on behalf of the respondents as far back as 29.4.2003 and is on record. It is noticed that none has been appearing for the applicant on several dates when the case was listed before the Deputy Registrar and no rejoinder has also been filed. In the circumstances, we do not find any good grounds to continue with this application particularly seeing the stand taken by the respondents that the applicant is not entitled to any relief and the application is also time barred.

2. In the above circumstances, OA is dismissed. No order as to costs.

V.K.Majotra

(V.K.Majotra)
Member (A)
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Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)